

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 221  
Co.Appeal 26 of 2020

**Order under Section 58,59 of Co.Act, 2013**

**IN THE MATTER OF:**

Mehul I Shah

V/s

United Phosphorus Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on ..16/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Narendra Jain, Adv. for Ms. Hetvi Sancheti, Adv.

For the Respondent : Mr. Nrupang Dholakia, Adv. for R-1 & 2

**ORDER**

Pleadings are complete.

Matter stands adjourned to 21.04.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**